

2 CP/151/2019

IA/74(CHE)/2023

ORDER

Ld. PCS Shri. Ravichandran for the Applicant.

Ld. Counsel Shri. Sivaraman for the Respondent.

Report received from the mediator stating that mediation has failed.

After hearing the Counsels of the Parties, we feel that matter can be settled by the intervention of this Tribunal. Parties are directed to appear in person on **20.02.2024** at 2.30 pm along with the Counsels.

Sd/-

VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)